

NOTICE

In absence of Hon'ble Acting Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Acting Chairperson
-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.09.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:35 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
2.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
3.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee
4.	Comp. App. (AT) No. 295 of 2019	Thangavelu Sudalyadm @ S.T. Velu & Ors. Vs. Charu Amritlal Kanani & Ors.	Aaditya A. Pande	Ajay Kumar-R1,2
5.	Comp. App. (AT) No. 62 of 2020	Neil Shailesh Parikh Vs. Spider Prints Pvt. Ltd. & Anr.	Mayank Kumar	Surjan Singh Shekhawat-R1 Santhosh Krishnan-R2

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 763 of 2021	Javed Ahmed Vs. HDFC Bank Ltd. & Ors.	Jaspreet Singh	
7.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	Rakesh Dubey-R1, R2 & R3
8.	Comp. App. (AT) No. 109 of 2021	Impact Growth Fund Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Malavika Kapila	
9.	Comp. App. (AT) No. 99 of 2021	Suvas Reality Pvt. Ltd. Vs. Kailashchandra Ramgopal Lohiya & Ors.	Arvind Kr. Gupta	Pulkit Deora Arnav Vidyarthi

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 330 of 2021	Hindustan Prefab Ltd. Vs. Archon Powerinfra Pvt. Ltd.	Gaurav Gupta	Harshal Kumar Akshay Sharma
11.	Comp. App. (AT) (Ins) No. 343 of 2021	R.R. Sales Corporation & Anr. Vs. Reliable Insupacks Pvt. Ltd. & Ors.	Rohit Naagpal	Abhishek Garg-R1 Ankit Sharma-R2 & R3 Preeti Kashyap
12.	Comp. App. (AT) (Ins) No. 345 of 2021	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Aastha Mehta	
13.	Comp. App. (AT) (Ins) No. 540 of 2021	DBS Bank India Pvt. Ltd. Vs. Rakesh Kumar Jain Resolution Professional of M/S Jiya Agro Pvt. Ltd. & Ors.	Madhurima Sarangi	

For Hearing

14.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
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After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

15.	Comp. App. (AT) (Ins) No. 130 of 2021 Part Heard	Avneesh Kumar Singh Vs. Indian Delco Pvt. Ltd.	Prateek Gupta	Anish Gupta
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16.	Comp. App. (AT) No. 140 of 2020 Part Heard	Surjeet Singh Vs. Usha Rani Jha & Ors.	Abhay K. Das	Ankur S. Kulkarni- R1 Akash Sharma-R2, R3 & R4
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By order of Hon'ble Acting Chairperson
-sd/-
Registrar